

IP Parshva Shah
Liquidator of
HOK Design and Planning Services (India) Private Limited
(Undergoing Voluntary Liquidation)
Registration No. IBBI/IPA-001/IP-P-02538/2025-2026/14518

Date: April 06, 2026

LIST OF STAKEHOLDERS

List of Stakeholders as per Regulation 30 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, prepared by Parshva Manoj Shah, Liquidator (bearing Insolvency Professional Registration Number: IBBI/IPA-001/IP-P-02538/2025-2026/14518)

HOK Design and Planning Services (India) Private Limited (“**the Company**”), incorporated on *July 29, 2008*. The shareholders of the Company, at its Extraordinary General Meeting held on February 20, 2026 passed special resolutions approving voluntary liquidation and dissolution of the Company and appointed the undersigned Parshva Manoj Shah, Insolvency Professional holding Registration Number **IBBI/IPA-001/IP-P-02538/2025-2026/14518** as the Liquidator.

In terms of Regulation 14 of the VL Regulations, a public announcement was made on February 25, 2026, in Financial Express (English) Mumbai edition and Navshakti (Marathi), Mumbai edition, intimating commencement of voluntary liquidation process of the Corporate Person and inviting stakeholders to submit their respective claims as on the Liquidation Commencement Date. Last date for submission of claim by the stakeholders was March 22, 2026. As on date, the Liquidator has received two claims from the stakeholders, namely: (i) Hellmuth, Obata & Kassabaum Inc. and (ii) HOK Inc in their capacity as shareholders of the Company. The Liquidator has not received any claim from any other creditors. The claims received by the Liquidator have been duly verified and admitted

Hence, in compliance with Regulation 30 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, a list of Stakeholders along with the details of claims admitted, the extent to which the debts or dues are secured or unsecured, the proofs admitted or rejected in part, and the proofs wholly rejected, in respect of the claims is enclosed as **Annexure A**.



Parshva Manoj Shah
Liquidator of HOK Design and Planning Services (India) Private Limited (Under Voluntary Liquidation Process)
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ANNEXURE A

HOK Design and Planning Services (India) Private Limited

List of Other Stakeholder

(As on 20 February, 2026 i.e. Liquidation Commencement Date)

Sr. No.	Name of the Stakeholder	Amount Claimed (INR)	Amount Admitted (INR)
1	Hellmuth, Obata & Kassabaum Inc.	10,93,20,500	10,93,20,500
2	HOK Inc	3,45,31,650	3,45,31,650
	Total	14,38,52,150	14,38,52,150